



# 11<sup>TH</sup> INSTITUTE OF LAW



## NATIONAL MOOT COURT COMPETITION

**22<sup>ND</sup> - 24<sup>TH</sup> APRIL 2022**



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## FROM THE DIRECTOR'S DESK



### DR. MADHURI PARIKH

Dean & Director (I/c),  
Institute of Law Nirma University

The Institute of Law, Nirma University this year is organizing its 11th (IL-NMCC) - Institute of Law - National Moot Court Competition, 2022 in association with the Competition Commission of India. On this occasion, it is my privilege to extend the invitation to you all, to be part of this competition and to contribute in providing a conducive learning environment for the budding lawyers through this moot. The moot court activity is pivotal for law students in order to polish their research & analytical skills, interpretation of law as well as its application in an unsettled area of law. It further helps the law students in getting acquainted with the procedure and process of courtrooms. Moreover, the new and emerging areas of law require the students to go beyond the curriculum and to explore and gain knowledge of them. One such field of law is Competition Law. In the present era of globalization and economic liberalization, the role of the competition law has become more challenging and paramount. The present moot court competition is based on this law. I hope that the competition will provide new learning opportunities to the participants and I convey my best wishes to all the teams and great success to this event and we look forward to having you with us for this competition, this time virtually.

## **ABOUT INSTITUTE OF LAW, NIRMA UNIVERSITY**

Institute of law, Nirma University stands as one of the fastest emerging law schools in India. The Institute aims to add new dimensions in legal education which would incorporate international standards thereby providing an environment which would enhance freedom and innovation in the dynamic pursuit of thought and civil society's engagement to advance the rule of law in our country. Since its very inception, the Institute has placed Moot Court activities on the pinnacle, keeping in mind the aspiration to nourish minds that are comfortable and skilled in dealing with the differing legal systems and cultures that make up our global community. Over the years, ILNU has hosted ten editions of NMCC along with other International and National Moots including the Bar Council of India Moot, Henry Dunant Moot to name a few.

## **ABOUT ILNU, NATIONAL MOOT COURT COMPETITION**

The Institute of Law, Nirma University - National Moot Court Competition (ILNUNMCC) is an initiative of the student community at ILNU with an aim to bring together students from different regions to come together, interact, compete and challenge their skills as future legal practitioners. As one of the promising law schools in India, we have constantly undertaken measures to provide holistic and meaningful legal education to bright young students from across the country. In the course of such endeavors, we have effectively organized Ten Moot Court Competitions.

The Mooting Culture at the Institute of Law has been recognized by various organizations like the Bar Council of India and the International Committee of the Red Cross. Wherefore, apart from the flagship ILNU Moot Court Competitions, the 27th BCI All India Inter-University Moot Court Competition, 2012 and 14th Henry Dunant Memorial Moot Court Competition, North Zonal Rounds, 2014 were hosted by the Institute of Law, Nirma University. At ILNU-NMCC, we have always tried to provide the students with an enriching and learning experience by way of participation of almost all law schools of the country and some of the greatest legal minds in the fraternity applying their legal and logical acumen to enhance their advocacy skills.

# ABOUT 11<sup>TH</sup> ILNU NATIONAL MOOT COURT COMPETITION

Encouraged by the overwhelming response of the past competitions, we are proud to announce that we are organizing the 11th edition of the ILNU National Moot Court Competition, 2022 which is scheduled to be held from April 22nd to 24th, 2022. Having successfully organized this competition for ten years in a row, this edition speaks of our efforts that aim at improving the whole experience by ensuring that the teams are met with a challenging problem based on contemporary and developing aspects of Competition Law.

Competition Law is an emerging field of law and its robust enforcement becomes a prerequisite for ensuring that the economic environment remains competitive and business deals adhere to the principles of fair competition and do not distort the market. Law schools can play a significant role in this regard by nurturing the growth of the subject through their curricula and other events and also suggesting appropriate reforms to law. With the aim of fostering quality research and debate on anti-trust matters, ILNU, in collaboration with the CCI is organizing this Moot Court Competition

## ABOUT COMPETITION COMMISSION OF INDIA

CCI is a regulatory body established by the Government of India with effect from 14th October 2003. The duty of the Commission is to carry out the objectives enumerated under the Competition Act, 2002 that prohibits anti-competitive agreements, abuse of dominant position by enterprises and regulates combinations (acquisition, acquiring of control and M&A), which cause or are likely to cause an appreciable adverse effect on competition within India.

The mandate of the CCI includes eliminating practices having an adverse effect on competition; inspiring businesses to be fair, competitive and innovative; promotion and sustenance of competition; protection of the interests of consumers and ensuring freedom of trade in the markets of India. The Commission engages in wide-ranging advocacy programmes like conducting training sessions for judicial officers and district judges, organizing panel discussions and conferences on issues in competition law, offering internship opportunities to students and also organizing national level competitions

## FORMAT OF THE COMPETITION

The competition will take place virtually. It is a three-day event, consisting of the Preliminary and Advanced Rounds. The Advanced Rounds of the Competition shall consist of the Quarter-Finals, the Semi-Finals and the Final Round. The Moot Court Committee (Organizing) at ILNU, welcomes universities and institutions from all over the country, to participate in the 11th IL - NMCC. All interested institutions shall register for the competition on or before March 25, 2022 by filling in the google form, the link for which is mentioned below –

<https://forms.gle/UcYRKxBxgLthgFVw8>



## Registration Details



### ACCOUNT STATEMENT

NIRMA UNIVERSITY OF LAW STUDENT ACTIVITIES ASSOCIATION

C/O INSTITUTE OF LAW

NIRMA UNIVERSITY

3 G HIGHWAY, CHANDLODIA

AHMEDABAD – 382481

MICR: 380126029

IFSC: KCCBONRM097

BRANCH: NIRMA UNIVERSITY

ACCOUNT NUMBER: 09720180220

TYPE OF ACCOUNT: PRIVILEGE CURRENT ACCOUNT

## Prize Money

Prize Pool of Rs. 1,00,000/-

Winner	1	35,000/-
Runner Up	1	20,000/-
Best Memorial	1	15,000/-
Best Speaker	1	15,000/-
Best Researcher	1	15,000/-

## TIMELINE OF EVENTS

<b>07 MARCH, 2022</b>	<b>Release of Moot Problem</b>
<b>07 MARCH, 2022</b>	<b>Commencement of Final Registration</b>
<b>22 MARCH, 2022</b>	<b>Last Date of seeking clarifications</b>
<b>27 MARCH, 2022</b>	<b>Release of clarifications</b>
<b>27 MARCH, 2022</b>	<b>Closing of Final Registrations</b>
<b>13 APRIL, 2022</b>	<b>Last date of submission of compendium (not mandatory)</b>
<b>15 APRIL, 2022</b>	<b>Last date of Submission of Memorial</b>
<b>22 - 24 APRIL, 2022</b>	<b>Dates of Competition</b>

# MOOT COURT COMMITTEE (ORGANIZING), ILNU

## *Faculty Coordinator*



**Anand Kumar Shindhe**



**Neelesh Shukla**



**Pranjal Chechani**  
CHAIRPERSON



**Shantanu Sharma**  
SECRETARY



**Jaywardhan Lunawat**  
SECRETARY

# Core-committee



**Manav Bhagat**



**Rhea Jain**



**Vartika Singh**



**Harshvardhan Singh**



**Bhavya Bachani**



**Atharv Shankar Dube**



**Meghna  
Pareek**



**Geetanjali  
Anand**



**Ritambara  
Sharma**



**Ishita Nayak**



**Nilesh Purohit**



## Moot Court Committee (Organizing)

Institute of Law, Nirma University, S.G. Highway, Ahmedabad, Gujarat – 382481, India

**Dr. AnandKumar Shindhe (Faculty Coordinator)**

**Mr. Neelesh Shukla (Faculty Coordinator)**

**Mr. Pranjal Chechani, Chairperson (9116587212)**

**Mr. Shantanu Sharma, Secretary (8290557758)**

**Mr. Jaywardhan Lunawat, Secretary (9479532019)**